

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ROHIT BAL DESIGNS PRIVATE LIMITED

RELEVANT PARTICULARS

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|---|---|
| 1. Name of Corporate Debtor | ROHIT BAL DESIGNS PRIVATE LIMITED |
| 2. Date of incorporation of Corporate Debtor | 26/03/1999 |
| 3. Authority under which Corporate Debtor is incorporated / registered | RoC-Delhi |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U18101DL1999PTC099036 |
| 5. Address of the registered office and principal office (if any) of corporate debtor | C-328, 1st Floor, Defence Colony, New Delhi-110024 |
| 6. Insolvency commencement date in respect of corporate debtor | 16/10/2019 (Copy of the order received on 21/10/2019) |
| 7. Estimated date of closure of insolvency resolution process | 13/04/2020 (180 days from the Insolvency Commencement date) |
| 8. Name and Registration number of the insolvency professional acting as interim resolution professional | Name: Amarpal IBBI Registration Number: IBBI/IPA-001/IP-P01584/2018-2019/12411 |
| 9. Address and email of the interim resolution professional, as registered with the board | 401, 4th Floor, DDA Building -2, District Centre, Janakpuri, New Delhi - 110058 Email id: amarpal@icai.org |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional | B-96, 2nd Floor, Udyog Vihar Phase - 5, Gurugram, Haryana - 122016 Email id: ip.rohitbal@gmail.com |
| 11. Last date for submission of claims | 04/11/2019 |
| 12. Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional | NA |
| 13. Names of insolvency professionals identified to act as authorised Representative of creditors in a class (three names for each class) | NA |
| 14. (a) Relevant forms and (b) Details of authorized representatives are available at: | a) Weblink: https://ibbi.gov.in/home/downloads b) Physical Add.: 401, 4th Floor, DDA Building-2, District Centre, Janakpuri, New Delhi - 110058 |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of ROHIT BAL DESIGNS PRIVATE LIMITED on 16/10/2019.

The creditors of ROHIT BAL DESIGNS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before **04/11/2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Amarpal

Interim Resolution Professional

IBBI Registration No. : IBBI/IPA-001/IP-P01584/2018-2019/12411
In the matter of Rohit Bal Designs Private Limited

Date: 21/10/2019

Place: New Delhi